

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.1376  
TO BE ANSWERED ON 09.02.2017**

**FUNDING BY REC/PFC**

**1376. SHRI B.V. NAIK:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether Rural Electrification Corporation (REC) and the Power Finance Corporation (PFC) Ltd. are funding the State Electricity Boards and distribution companies for procurement of energy meters;**
- (b) if so, the details of funds provided to State Electricity Board/distribution companies during the last three years, State-wise; and**
- (c) the monitoring mechanism to ensure that the funds released by REC and PFC are properly utilized?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) & (b) : Yes, Madam. Rural Electrification Corporation (REC) and the Power Finance Corporation (PFC) Ltd. are providing loans to State Electricity Boards and distribution companies for various infrastructure projects including procurement of energy meters. Details are given at Annex-I & II.**

**(c) : REC officials, from their 22 Project offices/sub offices all over the country, are regularly monitoring the progress of the distribution schemes to ensure that funds are being utilized properly. The disbursement mechanism of PFC ensures that funds are released on receipt of material by borrower.**

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**ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 1376 TO BE ANSWERED IN THE LOK SABHA ON 09.02.2017.**

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<b>Sanctions made by REC to various States under Distribution Portfolio during 2013-2016</b>	
<b>State Name</b>	<b>Sanction (Rs Crore)</b>
<b>Andhra Pradesh</b>	<b>6487.26</b>
<b>Bihar</b>	<b>147.65</b>
<b>Chhattisgarh</b>	<b>571.21</b>
<b>Haryana</b>	<b>3998.61</b>
<b>Himachal</b>	<b>422.93</b>
<b>Jammu &amp; Kashmir</b>	<b>80.01</b>
<b>Karnataka</b>	<b>5909.12</b>
<b>Kerala</b>	<b>1425.31</b>
<b>Madhya Pradesh</b>	<b>17.52</b>
<b>Maharashtra</b>	<b>4660.86</b>
<b>Manipur</b>	<b>39.88</b>
<b>Odisha</b>	<b>197.72</b>
<b>Punjab</b>	<b>2133.02</b>
<b>Rajasthan</b>	<b>4597.68</b>
<b>Tamil Nadu &amp; Pondicherry</b>	<b>3729.13</b>
<b>Telangana</b>	<b>4065.64</b>
<b>Uttar Pradesh</b>	<b>3310.01</b>
<b>Uttarakhand</b>	<b>665.51</b>
<b>West Bengal</b>	<b>2679.49</b>
<b>Puducherry - UT</b>	<b>63.58</b>

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<b>Sanctions made by PFC to various states under distribution portfolios during 2013-2016</b>		
<b>Sl. No.</b>	<b>State</b>	<b>Sanctions (Rs. in Crore)</b>
<b>1</b>	<b>ANDHRA PRADESH</b>	<b>75</b>
<b>2</b>	<b>BIHAR</b>	<b>2,194</b>
<b>3</b>	<b>CHHATTISGARH</b>	<b>1,730</b>
<b>4</b>	<b>GOA</b>	<b>1,432</b>
<b>5</b>	<b>HIMACHAL PRADESH</b>	<b>61</b>
<b>6</b>	<b>KARNATAKA</b>	<b>440</b>
<b>7</b>	<b>KERALA</b>	<b>148</b>
<b>8</b>	<b>MADHYA PRADESH</b>	<b>209</b>
<b>9</b>	<b>MAHARASHTRA</b>	<b>943</b>
<b>10</b>	<b>MIZORAM</b>	<b>24</b>
<b>11</b>	<b>PUDUCHERRY</b>	<b>64</b>
<b>12</b>	<b>PUNJAB</b>	<b>-</b>
<b>13</b>	<b>RAJASTHAN</b>	<b>3,988</b>
<b>14</b>	<b>TAMILNADU</b>	<b>68</b>
<b>15</b>	<b>UTTAR PRADESH</b>	<b>1,298</b>
<b>16</b>	<b>UTTARAKHAND</b>	<b>19</b>

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